

and ex-servicemen Welfare Committee during the current financial year;

(b) if so, the State-wise, number of LPG agencies likely to be allotted to these organisations including Super Bazar in the Capital;

(c) the number of applications received from cooperative organisations of States including Super Bazar;

(d) the target fixed by the Government in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). There is no proposal to earmark LPG distributorships exclusively for these organisations. If they apply in response to the specific advertisements of the oil companies, their applications will also be considered alongwith those of others by the Oil Selection Boards.

[English]

### Sale of Limbs

1126. DR. LAXMINARAYAN PANDEYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have made any investigation in the matter of sale of children limbs by organised gangs;

(b) the number of cases in which such criminals have been arrested and convicted during 1992 and in 1993 so far; and

(c) the action taken or proposed to be taken by the Government to prevent such crimes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

### LPG Connections

1127. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether any scheme is under consideration of the Government to provide LPG connections to the registered applicants on priority basis keeping in view the order given by the Supreme Court for closing down the industries in Taj trapezium area to check fuel pollution;

(b) if so, the details thereof;

(c) whether the Government have received representations in this regard; and

(d) if so, the details thereof and the action taken so far by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (d). In view of the restricted availability of LPG in the country, LPG is released to industrial units on grounds of technical essentiality certified and recommended by DGTD in the case of large industries and the State Level Committees for Small Scale

Industries. To augment LPG supplies to industries in the country Government in February 1993 has permitted the import and sale of LPG by the private agencies under Parallel Marketing System. The entrepreneurs and industries are also free to import LPG for their use.

### Distribution of LPG in Hilly Areas

1128. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have formulated any special policy in regard to distribution of LPG in Hilly areas;

(b) if so, the details thereof;

(c) the action taken so far in this regard; and

(d) the position of waiting list in the hilly areas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) It was decided in April, 92 to clear the entire waiting list (as on 1.4.91) of persons residing at an altitude of above 4500 feet during 1992-93 and to clear 50% of the waitlisted persons (as on 1.4.91) located at an altitude ranging between 2000 to 4499 feet in 1992-93 and balance 50% in 1993-94.

(c) The targets for 1992-93 have been achieved.

(d) The waiting list in the specified hilly areas as on 1.4.1993 is 2.56 lakhs.

[English]

### Murder Cases in Delhi

1129. SHRI JEEWAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of triple, double and single murders committed in Delhi during each of the last six months;

(b) how do the above compare with the same period in the preceding three years;

(c) the number of persons arrested, case-wise; and

(d) the number of cases solved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c). A statement is laid on the Table of the House.

(d) The number of cases solved during the period from 1.6.1993 to 30.11.93 and its corresponding period of last three years 1990, 1991 and 1992 is as under :

	1993	1992	1991	1990
Triple murder	2	—	2	3
Double murder	9	14	5	8
Single murder	156	212	214	142